

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 906 of 2018

Priya Ranjan. ... ..Petitioner

**-Versus-**

Coal India Ltd. India (CIL) through its Chairman cum Managing  
Director & Ors. ... ..Respondents

**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : xxx  
For the Respondents : xxx

**07/ 22.04.2021**

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

Put up this case after two weeks under the same heading.

**[Dr. S.N.Pathak,J]**

P.K.S.